

लेह-मनाली सड़क का निर्माण

197. श्री कुशोक बाकुला . क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लेह-मनाली सड़क का निर्माण कार्य पूरा होने में कितना समय और लगेगा ; और

(ख) यदि यह कार्य जीघ्र ही पूरा हो जाने की सम्भावना है तो इसे सिविल यातायात के लिये कब तक खोला जायेगा।

रक्षा मंत्री (श्री बंसी लाल) : (क) और (ख) सड़क कार्यक्रम के अनुसार पूरी कर दी गई है। विशेषकर सदियों में कतिपय महिनों को छोड़कर, जब बर्फ पड़ने के कारण सड़क उपयोग करने योग्य नहीं होती है और विदेशियों को परमिट की आवश्यकता होती है, सड़क का सिविल यातायात के लिए उपयोग करने पर कोई बाध नहीं है।

Implementation of 20-Point Economic Programme of Prime Minister

198 SHRI H N. MUKHERJEE: Will the Minister of PLANNING be pleased to state:

(a) whether Government have made any appraisal of the implementation of 20-point Economic Programme of Prime Minister which came into existence since the declaration of the Emergency; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJARAL) (a) and (b). A constant watch is being kept on the implementation of the 20-point Economic Programme. A statement indicating the progress is laid on the Table of the House. [Placed in Library See No. LT-10008/76.]

Implementation of 20-Point Economic Programme of Prime Minister in U.P.

199. SHRI SARJOO PANDEY: Will the Minister of PLANNING be pleased to state that in view of President's Rule, how far 20-point economic programme of Prime Minister has been implemented in U.P.?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJARAL) Measures for implementation of those items of the 20-point Economic Programme which directly concern the State Administration have been progressively intensified.

Writing of Foreign Correspondents in India

200 SHRI N. K. SANGHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the trend of writings of the foreign correspondents based in India since the promulgation of Emergency;

(b) in how many cases action had to be initiated against individual correspondents of foreign news agencies for distorting the situation prevailing in India during the post-emergency period and their present trend;

(c) whether the true image of India and the feelings of the people since the promulgation of emergency are not being projected fully and adequately in the foreign press; and

(d) if so, the action being taken to deal with the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Following the proclamation of Emergency, some foreign correspondents based in India came to notice for not reporting objectively on the situation in the country.

(b) All India-based foreign correspondents were called upon to abide by the censorship order and regulations.